

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2268  
ANSWERED ON:06.08.2003  
REPORT OF NATIONAL COMMISSION FOR WOMEN  
PRABODH PANDA;RAMESH CHENNITHALA

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the National Commission for Women has given some suggestions on subjects like the rape, child abuse and sexual harassment of women workers;
- (b) if so, the details thereof; and
- (c) the action proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA)

(a),(b)&(c) The National Commission for Women has made recommendations on laws concerning rape, mainly to widen the scope of definition of rape and to enhance the penalties. The Government is obtaining views of the States with regard to replacement of the existing definition of rape with 'sexual assault' as recommended by the Law Commission.

The National Commission for Women is in the process of drafting a Bill on sexual harassment of women at the workplace.